

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

REVIEW PETITION NO. 22 OF 2015 IN
APPEAL NO. 108 OF 2014

Dated : 7th May, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Udupi Power Corporation Ltd.	... Review Petitioner(s)
 Vs.	
Power Company of Karnataka Ltd. & Ors.	... Respondent(s)

Counsel for the Review Petitioner(s)/Appellant(s) : Mr. Sahil Kaul

Counsel for the Respondent(s) : Mr. D.L. Chidananda for PCKL

ORDER

MENTIONED IN THE COURT

Inadvertently, in our order dated 01.05.2018, the request for adjournment, which was actually asked by the learned counsel, Mr. Sahil Kaul appearing for the Review Petitioner/Appellant, the same was shown as asked by the learned counsel appearing for the Appellant, Mr. D.L. Chidananda for Mr. Sanjay Jain, Sr. Advocate.

Accordingly, re-list this matter on **06.07.2018** as requested by the learned counsel appearing for the Review Petitioner/Appellant.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

Vt/js